

(B)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.3004/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 30th day of June, 2000

A.R.Ramanathan
Member, Company Law Board
Shastri Bhavan
New Delhi. Applicant

(By Shri K.B.S.Rajan, Advocate)

Vs.

Union of India
through the Secretary
Department of Company Affairs
Ministry of Finance
Government of India
New Delhi. Respondent

(By Shri S.Mohd. Arif, Advocate)

O R D E R (Oral)

By Reddy. J.
Learned counsel for the applicant submits that
the matter has become infructuous and hence he is not
pressing the same. The OA is accordingly dismissed
has not pressed. No costs.

Shanta S.
(SMT. SHANTA SHAstry)
MEMBER(A)

Om Prakash
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

/RAO/